## Circular No. 20 /2011-Customs

F. No. 528/76/2007-Cus (TU) Government of India Ministry of Finance Department of Revenue Central Board of Excise & Customs

New Delhi, the 15<sup>th</sup> April, 2011.

То

All Chief Commissioners of Customs/ Customs (Prev.)/ C&CE, All Directors General of CBEC, All Commissioners of Customs / Customs (Prev.) / C&CE All Commissioners of Customs & Central Excise (Appeals).

## Subject: Import of New trim Cutting Waste for use in manufacture of Chindi rugsregarding.

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Sir / Madam,

Attention is invited to Board's Circular No.40/2007-customs dated 29.10.2007 which provides that trim cutting waste or fabric trims of continuous length with maximum width restriction of two inches (2") falling under heading 6310, required for manufacture of Chindi rugs shall not be subjected to restrictions imposed by the present policy of ITC (HS) Code 6310 and shall be cleared without an import licence. Representations have been received in the Board from manufacturers of Chindi rugs that the requirement of trim cuttings waste or fabric trims of continuous length with a maximum width restriction of up to two Inches (2") for manufacture of their final product should be relaxed and maximum width restriction of up to 10 Inches (10") may be allowed. In view of this, the matter was referred to Director General of Foreign Trade (DGFT) for necessary clarification.

2. It has now been informed by the DGFT that it recommends the import of trim cuttings waste or fabric trims of continuous length with maximum width restriction up to ten inches (10"). It is also intimated by DGFT that CBEC may issue instruction to the field formations for exemption from the requirement of licence for such goods.

3. Accordingly it is clarified that import of trim cutting waste or fabric trims of continuous length with maximum width restriction of ten inches (10") falling under heading 6310, required for manufacture of Chindi rugs shall not be subjected to restrictions imposed by the present policy of ITC (HS) Code 6310 and shall be cleared without an import licence.

4. Suitable instructions may accordingly be given to the field formations.

Yours faithfully, (Subodh Singh),

OSD (Customs), Tariff Unit